गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) 67 ।

(ख) 15 2 प्रतिशत कमी हुई है ।

(ग) जब कभी किन्ही दो दलो मे पिछली शत्रुता का पता चल जाता है तब किसी भी प्रकार के अपराध को होने देने से रोकने के लिये दण्ड प्रक्रिया संहिता की निवारक धाराओं के अधीन कार्यवाही की जानी है ।

डाक और तार विभाग का भवन, कोटा

563. श्री ओंकार लाल बेरवा : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि कोटा, राजस्थान में डाक और तार विभाग के एक बड़े भवन का निर्माण हो रहा है ;

(ख) क्या यह भी सच है कि निर्माण कार्य निर्धारित विवरणो के अनुसार नही किया जा रहा है ; और

(ग) यदि हा, तो इसके क्या कारण है और भवन के निर्माण-कार्य को पूरा होने में कितना समय लगने की सम्भावना है ?

संसद्-कार्य विभाग तथा संचार विभाग में राज्य-मंत्री (श्री इन्द्रकुमार गुजराल) : (क) जी हा, कोटा, राजस्थान में प्रधान डाकघर व विभागीय तारघर के लिए 7 7 लाख रुपये (लगभग) की लागत से एक इमारत बनाई जा रही है ।

(ख) जी नही काम निर्धारित विवरणो के अनुसार ही किया जा रहा है ।

(ग) इमारत के दिसम्बर 1967 के अन्त तक पूरा हो जाने की आशा है ।

Protection of Ancient Temples and Monuments in Orissa

564. **Shri Chintamani Panigrahi:** Will the Minister of Education be pleased to state:

(a) whether any ancient temples and monuments are proposed to be taken over for protection in Orissa in 1967-68; and

(b) the amount allotted for repairs, maintenance and beautifying the ancient protected temples and monuments in Bhubaneswar during the Fourth Plan?

The Minister of State in the Minstry of Education (Prof. Sher Singh): (a) Yes, Sir The Chausatti Jogini temp'e and three adjacent temples at Jharial in Bolangir District of Orissa are under consideration for protection in 1967-68

(b) Conservation and maintenance of protected monuments is a normal activity of the Archaeological Survey of India and funds required for the same are provided from the Survey's annual budget

Cases Referred to C B.I

565. **Shri Abdul Ghani Dar:** Will the Minister of Home Affairs be pleased to state

(a) the number of cases referred to the Central Bureau of Investigation during the last one year,

(b) the number of cases decided by the C B I. during the above period, and

(c) the nature of cases referred to the C B.I ?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) The Special Police Establishment took up 2466 fresh cases during 1966

(b) Of the 2466 cases, 1418 cases have been decided as below:—

Sent up for trial in Courts—136.
Reported for regular departmental action—920

Reported for such action as deemed fit by Ministries/Departments—244.

Closed for want of adequate evidence—118.